GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION **RAJYA SABHA UNSTARRED QUESTION NO. 74** ANSWERED ON 19.07.2021

CONSTRUCTION OF MEKEDATU DAM

74 Shri Vaiko Shri M. Shanmugam

Will the Minister of Jal Shakti be pleased to state:

(a) whether Central Water Commission or the Ministry of Environment Forests & Climate Change has given permission for the proposed construction of Mekedatu dam across Cauvery river by the State Government of Karnataka;

(b) if not, whether Government is asking State Government of Karnataka not to pursue it;

(c) the quantum of Cauvery river water released by the State of Karnataka during the last two years and the percentage of deficiency, month-wise; and

(d) the efforts made by Government to fully implement the Award of Cauvery Water Tribunal for release of Cauvery water to the State of Tamil Nadu, with details?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI AND TRIBAL AFFAIRS

(SHRI BISHWESWAR TUDU)

(a) & (b) The Feasibility Report (FR) of Mekedatu Balancing Reservoir cum Drinking Water Project was submitted to Central Water Commission (CWC) by Government of Karnataka for according "in-principle" clearance for preparation of Detailed Project Report (DPR) of the project. The Screening Committee of Central Water Commission in its meeting held on 24.10.2018 accorded "in-principle" clearance for preparation of DPR by project authority (Government of Karnataka) subject to certain conditions.

DPR of Mekedatu Balancing Reservoir cum Drinking Water Project was submitted to CWC by Government of Karnataka in January 2019 and copies of DPR were forwarded to Cauvery Water Management Authority (CWMA) for obtaining consent of co-basin States for acceptability of the DPR.

(c) Monthly/seasonal flows observed at Billigundulu for the year 2019-20 and 2020-21 vis-à-vis the stipulated flows as per Hon'ble Supreme Court order to be made available at Billigundulu in a normal year are enclosed at **Annex-I & II**.

(d) The Central Government, by gazette notification of the then Ministry of Water Resources and Ganga Rejuvenation dated 1st June, 2018, constituted the Cauvery Water Management Authority (CWMA) and Cauvery Water Regulation Committee (CWRC) to give effect to the decision of the Cauvery Water Disputes Tribunal as modified by the Hon'ble Supreme Court vide its Order, dated the 16th February, 2018. So far, 12 meetings of CWMA and 48 Meetings of CWRC have been held upto 14.07.2021.

ANNEXURE REFERRED TO IN REPLY TO PART (c) UNSTARRED QUESTION NO.74 TO BE ANSWERED IN RAJYA SABHA ON 19.07.2021 REGARDING "CONSTRUCTION OF MEKEDATU DAM".

Monthly/Seasonal flows observed at Billigundulu vis-à-vis the stipulated flows to be made available at Billigundulu in a normal year 2019-2020

Month and year	Observed flows (in TMC)(a)	**Stipulated flow at Billigundulu site as per the decision of the CWMA in its firstmeeting held on 02.07.2018 (in TMC) (b)	%Deviation (Actual realisation vs flow to be ensured in a normal year at Billigundulu) {(a-b)/b*100)}
June, 2019	2.062	9.19	-77.56
July, 2019	7.443	31.24	-76.17
August, 2019	92.325	45.95	+100.92
September, 2019	71.904	36.76	+95.60
October, 2019	48.769	20.22	+141.19
November, 2019	23.924	13.78	+73.61
December, 2019	14.338	7.35	+95.07
January, 2020	4.217	2.76	+52.79
February, 2020	1.485	2.5	-40.60
March, 2020	2.003	2.5	-19.88
April, 2020	2.283	2.5	-8.68
May, 2020	4.647	2.5	+85.88
Total	275.401	177.25	+55.37

<u>**Note:</u> Total delivery of Cauvery water (at Billigudulu) from Karnataka to Tamil Nadu State during a normal year has been reduced (from 192 TMC to 177.25 TMC) as per the Supreme Hon'ble Court verdict in February, 2018

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) UNSTARRED QUESTION NO.74 TO BE ANSWERED IN RAJYA SABHA ON 19.07.2021 REGARDING "CONSTRUCTION OF MEKEDATU DAM".

Monthly/Seasonal flows observed at Billigundulu vis-à-vis the stipulated flows to be made available at Billigundulu in a normal year 2020-2021

Month and year	Observed flow (in TMC)(a)	**Stipulated flow at Billigundulu site as per the decision of the CWMA in its firstmeeting held on 02.07.2018 (in TMC) (b)	%Deviation (Actual realization vs realization in a normal year at Billigundulu) {(a-b)/b*100)}
June, 2020	6.204	9.19	-32.49
July, 2020	11.346	31.24	-63.68
August, 2020	57.477	45.95	+25.09
September, 2020	45.184	36.76	+22.92
October, 2020	39.703	20.22	+96.36
November, 2020	23.156	13.78	+68.04
December, 2020	12.146	7.35	+65.25
January, 2021	5.673	2.76	+105.54
February, 2021	2.038	2.5	-18.48
March, 2021	1.523	2.5	-39.08
April, 2021	2.881	2.5	+15.24
May, 2021	3.984	2.5	+59.36
Annual Total	211.315	177.25	+19.22

****Note:** Total delivery of Cauvery water (at Billigudulu) from Karnataka to Tamil Nadu State during a normal year has been reduced (from 192 TMC to 177.25 TMC) as per the Supreme Hon'ble Court verdict in February, 2018.